

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 14TH day of **NOVEMBER, 2018.**

ORIGINAL APPLICATION NO. 1610 OF 2011

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J).
HON'BLE MR MOHD JAMSHED, MEMBER (A)

1. Dilip Kumar Shukla, S/o Late Sri Kapildev Shukla, R/o 71-B St. Stephen Nursery School Road, Mohaddipur, GorakhpurApplicant.

VERSUS

1. Union of India through General Manager, North Eastern Railway, Gorakhpur.Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri Rajeev Sharma

O R D E R

(Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member-J)

1. List revised.
2. None present for the applicant.
3. It seems that the applicant has lost interest in pursuing this OA.
4. Accordingly, the OA is dismissed in default and for non-prosecution.

**(MOHD JAMSHED)
MEMBER-A**

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..